

Central Administrative Tribunal  
Principal Bench: New Delhi

**OA No. 1776/2013**

Reserved on: 23.09.2016  
Pronounced on: 07.10.2016

**Hon'ble Mr. P.K. Basu, Member (A)**  
**Hon'ble Dr. B.A. Agrawal, Member (J)**

Shri Umesh Choudhary, Roll No. 15113998  
S/o Sh. Dharam Pal Singh,  
R/o H.No. 20/50, Daleep Vihar,  
Near C.O. Office,  
Shiv Mandir, Vill. & Town- Badhoth,  
Distt. Bhagpath, UP – 250611. ...Applicant

(By Advocate: Shri Sachin Chauhan)

Versus

1. Govt. of NCTD through  
The Chief Secretary,  
Naya Sachivalaya,  
New Delhi.
2. The Delhi Fire Service through  
The Director,  
Govt. of NCT of Delhi,  
Connaught Place, New Delhi-1. ...Respondents

(By Advocate: Shri Amit Anand)

**O R D E R**

**By Mr. P.K. Basu, Member (A):**

The applicant has filed this OA challenging show cause notice dated 26.04.2012 and order dated 06.07.2012 whereby candidature of the applicant to the post of Fire Operator has been cancelled and offer of appointment withdrawn and sought directions to be issued to the respondents to appoint him as Fire Operator with all

consequential benefits including seniority, promotion and pay & allowances.

2. From perusal of the order dated 06.07.2012, it is seen that the allegation against the applicant was that he had produced a fake driving licence for heavy motor vehicle purported to be issued by Regional Transport Authority, Agra which was confirmed as a fake licence by the Licencing Authority, Transport Department, Agra.

3. A similar issue had been considered by a Coordinate Bench of this Tribunal in OA No.1257/2013 and others and the OAs were dismissed.

4. Since the issue for adjudication in the present OA is covered on all fours by the decision in OA No.1257/2013 and others, the instant OA is dismissed. No costs.

**(Dr. B.A. Agrawal)**  
Member (J)

**(P.K. Basu)**  
Member (J)

/Ahuja/